PATNA HIGH COURT

NOTICE

List of officers who have been found fit / selected for promotion to the cadre of District Judge (Entry Level), against 65% quota for the year 2023-24

This is for information that there were fifty seven (57) eligible officers who were under zone of consideration for promotion to the cadre of District Judge (Entry Level), against 65% quota for the year 2023-24.

Upon consideration of their cases, only forty three (43) officers have been found fit for promotion. Their names are as under:

Sl. No.	Name of the officer, designation and present place of posting
1.	Sri Jitendra Kumar- I, Presiding Officer, Labour Court, Begusarai
2.	Sri Ranjeet Kumar, Civil Judge (Senior Division)-cum-A.C.J.M., Gaya
3.	Ms. Saroj Kirti, Civil Judge (Senior Division)-cum-A.C.J.M., Baisi
4.	Sri Randhir Kumar, Civil Judge (Senior Division)-cum-A.C.J.M., Balia
5.	Sri Shukul Ram, Civil Judge (Senior Division)-cum-A.C.J.M., Narkatiyaganj
6.	Sri Om Shankar, Secretary, District Legal Services Authority, Kishanganj
7.	Sri Sunil Kumar Tripathi, Presiding Officer, Labour Court, Chapra
8.	Dr. Md. Firoz Akram, Presiding Officer, Labour Court, Motihari
9.	Sri Shailendra Kumar Rai, Registrar, Real Estate Appellate Tribunal, Bihar, Patna
10.	Sri Dhirendra Kumar Pandey, Secretary, District Legal Services Authority, Bettiah
11.	Sri Rohit Kumar- I, Civil Judge (Senior Division), Mahnar

12.	Sri Rohit Srivastava, Secretary, District Legal Services Authority, Araria
13.	Ms. Ritu Kumari, Secretary, District Legal Services Authority, Vaishali
14.	Ms. Meena Kumari, Presiding Officer, Labour Court, Bhagalpur
15.	Sri Rakesh Kumar- IV, Presiding Officer, Labour Court, Muzaffarpur
16.	Sri Brajesh Kumar, Secretary, District Legal Services Authority, Jehanabad
17.	Ms. Ragini Kumari, Civil Judge (Senior Division)-cum-A.C.J.M., Vaishali
18.	Sri Uma Shankar Narayan, Civil Judge (Senior Division)-cum-A.C.J.M., Samastipur
19.	Sri Arvind Kumar, Secretary, District Legal Services Authority, Nawada
20.	Sri Sushil Prasad, Secretary, District Legal Services Authority, Sheikhpura
21.	Sri Arvind Kumar Das, Secretary, District Legal Services Authority, Gaya
22.	Sri Sujit Kumar, Civil Judge (Senior Division)-cum-A.C.J.M., Ara
23.	Sri Ranjay Kumar, Civil Judge (Senior Division)-cum-A.C.J.M., Purnea
24.	Sri Sunil Kumar, Secretary, District Legal Services Authority, Purnea
25.	Sri Manoj Kumar- VII, Secretary, District Legal Services Authority, Samastipur
26.	Sri Jigar Shah, Civil Judge (Senior Division)-cum-C.J.M., Samastipur
27.	Sri Devesh Kumar, Civil Judge (Senior Division)-cum-C.J.M., Buxar
28.	Sri Mahesh Shukla, Civil Judge (Senior Division)-cum-C.J.M., Sheohar
29.	Sri Kuldeep, Civil Judge (Senior Division)-cum-C.J.M., Biharsharif
30.	Sri Manish Kumar Upadhayay, Civil Judge (Senior Division)-cum-C.J.M., Patna
31.	Sri Aditya Kumar Singh, Civil Judge (Senior Division)-cum-C.J.M., Khagaria
32.	Sri Rahul Kishore, Civil Judge (Senior Division)-cum-C.J.M., Nawada

33.	Ms. Madhvi Singh, Civil Judge (Senior Division)-cum-C.J.M., Katihar
34.	Sri Sanjeev Kumar Pandey, Civil Judge (Senior Division)-cum-C.J.M., Siwan
35.	Sri Arvind Kumar Singh, Civil Judge (Senior Division)-cum-A.C.J.M., Siwan
36.	Ms. Aditi Gupta, Civil Judge (Senior Division)-cum-C.J.M., Munger
37.	Sri Prakash Kumar Roy, Civil Judge (Senior Division)-cum-C.J.M., Gaya
38.	Sri Amrendra Prasad, Civil Judge (Senior Division)-cum-C.J.M., Araria
39.	Sri Dilip Kumar Rai, Civil Judge (Senior Division)-cum-C.J.M., Jamui
40.	Sri Rajeev Kumar, Under Secretary-cum- Deputy Legal Remembrancer, Law Department, Patna
41.	Sri Ram Chandra Prasad, Civil Judge (Senior Division)-cum-C.J.M., Supaul
42.	Sri Virendra Prasad, Civil Judge (Senior Division)-cum-C.J.M., Ara
43.	Sri Nand Kishore, Civil Judge (Senior Division)-cum-A.C.J.M., Arwal

By order of the Court

Registrar General

Patna High Court, Patna.
Date: 01.09.2026